

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1812-1813/2019

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KHATERU AND ORS. ETC.

Respondent(s)

Date : 13-02-2023 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA
[IN CHAMBERS]

For Appellant(s) Mr. Garvesh Kabra, AOR
Ms. Pallavi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Inspite of repeated opportunities, learned counsel for the appellant has not taken steps to serve the respondent Nos.1 to 4.

Let the matter be listed for dismissal after three weeks.

(ASHIMA CHHABRA)
SENIOR PERSONAL ASSISTANT

(MALEKAR NAGARAJ)
COURT MASTER (NSH)